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f [THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/tJrota «PW mi =\*kT^ wft <jf^^ \*tsft (SHRI RAJ BAHADUR) : (a) to (c) A statement is laid on the Table of the Sabha.

## STATEMENT

- (a) The tonnage of the latest ship *viz.* M.V. Vishvavikram bnili in India by M/s. Hindustan Shipyard Ltd., Visakhapatnam is 9,262 GRT (12.881 DWT). This ship was delivered to M/s. Shipping Corporation of India on 12.9.1970 and is being employed on Indo-U.S. Trade route.
- (b) The extent of growth of ship-building capacity in the country, so far as public sector shipyards are concerned, is as under:
  - (;') Hindustan Shipyard Lid. Visakha-\patnam.—The present capacity of the I Shipyard is about 2.4 ships of 12,500 j DWT each per annum. However, after implementation of an Integrated development Programme, which has been! sanctioned for this Shipyard, its annual capacity is expected to increase to 6 ships of a total of 80,000 DWT by the end of the Fourth Plan.
- (i°<) Cochin Shipyard Project, Cochin.— A new shipyard is also under construction at Cochin, it will be capable of building ships of 66,000 DWT. Its construction is expected to be completed by 1975 and its optimum annual capacity would be 2 ships of 66,000 DWT each which will be reached by 1980-81. The keel of the first ship is likely to be laid early in 1974.
- (Hi) Rajabagan Dockyard Calcutta of the Central Inland Water Transport Corporation.—It can be at piesent build different types of inland and harbour crafts upto 500 DWT each and its capacity for such crafts is about 10 per year.
- t [] English translation.

(ग) समले बहान प्रयात एम वी विका After the completion of its development programme by 1973-74, this Shipyard would be capable of producing inland and harbour crafts and coastal vessels of upto 3,000 DWT each and the capacity would be roughly 42 crafts of all types.

to Questions

- (iv) Mazagon Dock Ltd., Bombay.—The Mazagon Dock build naval vessels, small cargo ships, tugs, barges etc. A development programme has recently been completed and the yard, now equipped with two new building berths, is building two passenger-cum-cargo vessels in replacement of 'State of Bombay' and "State of Madras' (for the Shipping Corporation of India.) The total passenger capacities of these vessels are 750 and 1350; their cargo capacities are 1000 Tons and 1000 Tons respectively.
- (v) Garden Reach Workshops, Calcutta. —The Garden Reach Workshops are at present equipped for and specialise in design and construction of casters, harbour crafts, Inland Water Transport vessels, pontQQjns and barges. An expansion/modernisation project of this shipyard has been recently sanctioned and is expected to be completed by the end of March, 1973, whereafter the Garden Reach Workshops will be in a position to build two ocean-going vessels of 15,000 to 25,000 DWT pef annum. The first ship df 15,000 DWT is expected to be launched by the end of 1973.
- (c) The tonnage of the next vessel *viz*. M.V. Vishvadarshan being built by the Hindustan Shipyard for the Shipping Corporation of India is about 9,260 DWT (12,883 DWT). This vessel is expected to be delivered in June 1971 and will be employed on Indo-U.S. Trade route.]

## RECRUITMENT POIICY IN PUBLIC UNDERTAKINGS

\*I87. DR. BHAI MAHAV1R : SHRI S.C. ANGRE :

Will the Minister of FINANCE/fet n'cft be pleased to state:

(a) whether Government's attention has been drawn to the complaints often made about the recruitment policy followed in the public sector undertakings and particularly in the Indian Oil Corporal ion where candidates having minimum qualifications prescribed for the posts are not called for the written test:

- (b) if so, whether (here is any proposal under Governments consideration to change the recruitment rules in public undertakings; and
- (c) if the reply to part (b) above be in the affirmative, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/वित मंत्रालय में राज्य मंत्रा (SHRINK. R. GANESH): (a) to (c). A statement is laid on the Table of the House

## STATEMENT

(a) Government have not received any complaints of a'serious nature about the recruitmentifiolicy being followed by Public Enterpiises including I.O.C. Govt, have emphasised from time to time the need for formulation of proper recruitment policies by Public Enterprises. It has not been laid down that all the candidates having the minimum prescribed qualifications should be called for any written test, in the context of selection for posts in these undertakings. The ultimate objective is to select the best available candidates for the posts in question, from out of the applications received, and written test, personal interview, etc., are only various means of achieving this objective.

As regards the employment of local people, the policy of Government has always been that the local people should not have any legitimate grievance that they do not get an adequate share in the employment opportunities available in the

public sector undertakings located in their areas. With this end in view, instructions have been issued that appointments to posts in public sector enterprises carrying a salary of not more than Rs. 500/- should be made through the local employment exchanges; other sources are to be tapped only if the Employment Exchange issues a non-availability certificate.

(b) and (c). There is no proposal under the consideration of Government to modify the recruitment rules prepared by different Public Enterprises in such matters; the formulation of these Rules is the responsibility of the concerned undertakings, who are expected to keep in view the general guidelines issued by Government from time to time and also the legal provisions in force like the Employment Exchanges (Compulsory Notification of Vacancies) Act.

## ASSESSMENT OF INCOME-TAX OF FILM STARS

- \*188. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of FINANCE/fsRT »ioft be pleased to refer to the reply to Starred Question No. 201 given in the Rajya Sabha on the 6th April, 1971, regarding assessment of income-tax of some film actors and state:
- (a) whether the relevant information has since been collected; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE" MINISTRY OF FINANCE कि मतालय में राज्य मंत्री (SHRI K. R. GANESH): (a) and (b). Yes, Sir, A statement is laid on the Table of the House.

\* STATEMENT
Assessment of Income-Tax of Film Stars

S	. Name	Assessment Year	Income assessed Rs.	Income-tax paid during the year 1969-70 Rs.	Tax out- standing as on 30-3-71 Rs.
1	Shrimati Sharmila Tagore	1969-70	Assessment	1,67,130*	Nil
2	Shri Rajesh Khanna	1969-70	pending 39,550	20,670	Nil
3	Shri Manoj Kumar	1969-70	1,81,170	1,88,180*	5,372
4	Shri Sanjiv Kumar	1969-70	Assessment pending	Nil	8,900

<sup>\*</sup>This amount represents the total income-tax paid during the year 1969-70. It includes tax in respect of past years, advance tax, penalty and payments of tax against provisional assessment.

<sup>6</sup>RSS/71-2